

Communal Violence Prevention Bill

1236. SHRI SABIR ALI:
SHRI MOHAMMED ADEEB:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to enact Communal Violence Prevention Bill; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a)
Yes, Sir.

(b) A Bill titled 'The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005' was introduced in the Rajya Sabha on 5.12.2005 to address various aspects of the communal violence. The Bill was referred to the Department-related Parliamentary Standing Committee on Home Affairs and the Committee submitted its Report on 13.12.2006 to Parliament. After necessary inter-Ministerial consultations, and the Government decision thereon, notices were given in March, 2007, December 2008 and February 2009 in the Rajya Sabha for moving the official amendments and for consideration and passing of the Bill. However, the Bill could not be taken up on these occasions.

Rebel leaders of NE escaping to neighbouring countries

†1237. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some rebel leaders of the North-East have escaped to the neighbouring countries;
- (b) if so, whether they had warrants against themselves;
- (c) if so, the action taken against the persons responsible for their escape; and
- (d) the measures adopted to stop such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Available inputs indicate that leaders of insurgent outfits of some North Eastern States have their bases/camps in neighbouring countries. The information about warrants issued against militants is not centrally maintained. However, as per available information, Red Corner Notices have been issued against some of the rebel leaders. The militants take advantage of the porous borders with Bangladesh and Myanmar. Vigilance and surveillance on the border has been strengthened. Additional Central Security Forces have been deployed to aid the State authorities with the objective of carrying out intensive counter Insurgency operations.

†Original notice of the question was received in Hindi.